

ITEM NO.28

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 237/2022

HAJI ABDUL GANI KHAN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No. 49915/2022 - STAY APPLICATION)

Date : 30-11-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Ravi Shankar Jandhyala, Sr. Adv.
Mr. Sunny Kumar, Adv.
Mr. Raushan Kumar, Adv.
Mr. Sriram P., AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. K. M. Nataraj, ASG
Mr. Vikrant Yadav, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Kanu Agrawal, Adv.
Ms. Apoorva Kurup, Adv.
Ms. Nidhi Khanna, Adv.
Mr. Shradha Deshmukh, Adv.
Ms. Sunita Sharma, Adv.
Ms. Neela Kedar Gokhale, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Sourav Roy, Adv.
Mr. Nakul Chengappa K. K., Adv.
Ms. Akriti A. Manubarwala, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Vaibhav Sabharwal, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**Heard Mr. Ravi Shankar Jandhyala, learned senior counsel
for the petitioner(s) for 2 hours and 20 minutes in part.**

List tomorrow i.e. 01st December, 2022.

**(RASHMI DHYANI PANT)
COURT MASTER**

**(POONAM VAID)
COURT MASTER**